

By e-mail/special messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/98/ 973 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thaneswar Kalita,
Member, MACT-III,
Kamrup (M), Guwahati.

Dated Guwahati the 25th February 2019.

Sub: Extension of Earned Leave.

Ref:- Your letter No MACT No III (11)/2019/96 dtd. 22.02.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted extension of Earned Leave by another 8(eight) days from 22.02.2019 to 02.03.2019 (suffixing 03.03.2019 and 04.03.2019 being Sunday and holiday due to Shivaratri).

Further, the Presiding Officer, STAT, Assam & Member, MACT, No.I, Kamrup (M), Guwahati and in her absence the Member, MACT, No. II will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/98/ 977 /A, dated dtd. 25.02.19

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Presiding Officer, STAT, Assam & Member, MACT, No.I, Kamrup(M), Guwahati for information.
3. The Member, MACT, No. II Kamrup(M), Guwahati for information.
- ✓ 4. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rolan